

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM.II/122/2019-Estt/14

Dated, Shillong, 6th September, 2019

Refer to Notification No.HCM.II/81/Rectt/2019/134 dated 30th July, 2019, the candidate figuring at Sl.No.1 in the Reserved List Shri. Habanjop Nonglang is selected for the post of Binder.

The said candidate is required to join and report to the Registrar General of the High Court of Meghalaya on or before 20th September, 2019.

Joining will be subject to Medical, police and testimonials verification reports.

By Order,

Registrar General

Memo. No.HCM.II/122/2019-Estt/14-A Dated, Shillong, 5th September, 2019

Copy to :-

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The Registrar(Admn), High Court of Meghalaya, Shillong.
4. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
5. Shri. Habanjop Nonglang, C/o Rilum Offset Printing House, near D.I. Office, Umsohsun, Shillong – 793001.
6. Notice Board.
7. Office File.

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Registrar General